

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2294  
ANSWERED ON:15.12.2004  
CORRUPTION VIGILANCE CASES  
Chandel Shri Suresh;Chander Kumar Prof.

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of vigilance/corruption cases filed against high bureaucrats during the last three years;
- (b) the number of bureaucrats against whom chargesheets have been filed;
- (c) the number of bureaucrats penalized; and
- (d) the steps taken/proposed to be taken for speedy action in such cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to (d): The information is being collected and will be laid on the Table of the House.